

ITEM NO.2

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 817/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV KUMAR . & ORS.

Respondent(s)

Date : 12-09-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Ms. Vanshaja Shukla, AOR

Ms. Rachana Gandhi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Records have been received.

Respondent nos.1 to 4 have already filed counter affidavit.

Appellant has failed to file death certificate/IA deletion in
respect of deceased respondent no.5.

Hence, process the matter for listing before the Hon'ble
Judge-in-Chambers, for further directions.

VIVEK SAXENA
Registrar

pm